357

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1875/91 for (a) and (b).

Papers Laid

- I. Report and Account's (1989-90) of Public under. .. various Sector takings and other related papers under Companies Act, 1956..
- II. Notification of Ministry of Surface Transport

SHRI LALIT VIJAY SINGH: Madam, I also lay on the Table a copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956: —

- I. (i) (a) Twenty-sixth Annual Report ana Accounts of the Bharat Earth Movers Limited, Bangalore, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1871191 for (a) and (b).]

- (ii) (a) Annual Report and Accounts of the Mazagon Dock Limited, Bombay, for the year 1989-90, together with the Auditors' Report On the Accounts and the comments of the Comptroller and Auditor General of India thereon;
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1869/91 (a) and (b).

(iii) (a) Annual Report and Accounts of the Goa Shipyard Limited, Vasco-da-Gama, Goa for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1870/91 for (a) and (b).]

- (iv) (a) Sixteenth Annual Report and Accounts of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller arid Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1872-A/91 for (a) and (b).]

- (v) (a) Twentieth Annual Report and Accounts of the Bharat Dynamics Limited, Hyderabad, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1872|91 for (a) and (b).]

- (vi> (a) Annual Report and Accounts of the Garden Reach Shipbuilders; and Engineers Limited, Calcutta, for the year 1989-90. together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1868/91 for (a) and (b).

(vii) (a) Annual Report and Accounts of the Bharat Electronics Limited, Bangalore, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Shri Lalit Vijay Singh]

(b) Statement by Government accepting the above Report.

Papers Laid

[Placed in Library. See No. LT-1867/91 lor (a) and (b).]

- (viii) (a) Annual Report ^d Accounts of the Hindustan Aeronautics Limited, Bangalore, for the year 1989-90, 'together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1866/91 for (a) and (b). 1

II. A copy (in English and Hindi) of the Ministry of Surface Transport Notification G. S. R. No. 638, dated the 13th October, 1990, publishing the General Reserve Engineer Force, Group 'C and Group 'D' Recruitment (Amendment) Rules, 1990, together with an explanatory memorandum thereon.

[Placed in Library. See No. LT-1865/91. 1

- .. 1. Report and Accounts (1989-90) of the various Public Sector Undertakings and other related papers under Com-- paniss Act, 1956.
 - II. Report (1989-90) of the Board, Cochin and related papers.
- .. m. Report (1989. 90) of the Khadi and Village Industries Commission, Bom-, bay and related papers.
- .. IV. Report and Accounts (1989-90) of the various Institutes and related papers.
- V. The Lakshadweep Khadi and Village Industries Board Regulation, 1990.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY (WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOW-DHARY): Madam, I lay on the Table—

I. A copy each (in English and Hindu of the following papers

- under sub-section (1) of section 619A of the Companies Act, 1956: -
 - (i) (a) Fourth Annual Report and Accounts of the Bharat Yan-tra Nigam Limited. Allahaoad, for the year 1989^90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-2085/91 for (a) and (b).

- (ii) (a) Eighteenth Annual Report and Accounts of the Scooters India Limited, Lucknow, for the year 1989-90[^] together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-2082/91 for (a) and (b)0

- (iii) (a) Twenty-fifth Annual Report and Accounts of the Minting and Allie^ Machinery Corporation Limited, Durgapur, for the year 1989190, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1883/91 for (a) and (b).]

(iv) (a) Annual Report and Accounts of the Bharat Heavy Elec-tricals Limited, New Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon, (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1884/91 for (a) and (b).